

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

FRIDAY, THE 08TH DAY OF MAY 2020 / 18TH VAISAKHA, 1942

B.A.NO.9008 OF 2019

(Crime No. 341/2019 of Valancherry Police, Malappuram District)

Petitioner/ Petitioner:-

Muhammed.B.K, aged 37 years,
S/o. ImbichiBava, Beerankuttikanttakath House,
Ponnani Nagaram, Ponnani (PO),
Malappuram District.

ADV.SRI.K.B.ARUN KUMAR

Respondents/ Respondents and Addl. 3rd and 4th Respondents:

1. The State of Kerala, represented by the Public Prosecutor,
High Court of Kerala, Ernakulam.Pin-682031.
2. The Sub Inspector of Police,
Valancherry Police Station, Malapruam District. Pin- 676 552.
3. Ranjith.K, (age not known),
S/o. Suresh, Kunnath House, Edayur (PO),
Tirur Taluk, Malappuram District. Pin- 676 552.
4. The Deputy Commissioner,
Kerala State Goods and Services Tax Office, Civil Station Road, Uphill,
Malappuram. Pin: 676 505.

BY P.P.SRIAJITH MURALI & SANTHOSH PETER(SR)

**THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON
06.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:**

P.V.KUNHIKRISHNAN, J

Crl.M.A.No.2 of 2020

in

B.A.No.9008 of 2020

Dated this the 8th day of May, 2020

O R D E R

Allowed.

**P.V.KUNHIKRISHNAN
JUDGE**

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